

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01424/2018

(in OA 200/00737/2018)

Jabalpur, this Friday, the 04th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the Genreal Manager, West Central Railway, Indira Market, Jabalpur (M.P.) – 482001.
2. The Senior Deputy General Manager & Chief Vigilance Officer, West Central Railway, Headquarters office, Indira Market, Jabalpur (MP) – 482001.
3. The Deputy Chief Personnel Officer (Gazetted), West Central Railway, Indira Market, Jabalpur (M.P) – 482001.
4. The Member (Traffic), Railway Board, Rail Bhawan, New Delhi – 110023.
5. The Vigilance Commission, Satarkta Bhawan, GPO Complex, Block-A, I.N.A., New Delhi – 110023 (Construction).
6. Presenting Officer & Chief Vigilance Inspector, West Central Railway, Jabalpur office of SDGM & CVO, WCR, HQ Office, Indira Market, Jabalpur (M.P) - 482001 **-Applicants**

(By Advocate – Shri Sapan Usrethe)

V e r s u s

Rajesh Sharma, S/o Shri Vasudev Sharma, aged about 40 years, Occupation – working as Dy Chief Safety Officer (Traffic), West Central Railway, Jabalpur – 482001, R/o H. No. 175-B, Railway Officers Colony, Pachpedi, Jabalpur (M.P) 482001 **- Respondents**

O R D E R (O R A L)

By Navin Tandon, AM.

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further four months' time

to comply with our order dated 03.08.2018 passed in Original Application No.200/00737/2018.

2. It has been submitted in Para 3 of the MA that entire matter has been sent to Railway Board on 12.10.2018 for 2nd stage advice.

Therefore, they pray for further four months' time for compliance.

3. In view of the reasons assigned in Para 3 of the MA, we grant applicants further four months' time to comply with our order dated 03.08.2018.

4. Accordingly, MA is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-